

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) No, Sir.

(b) Does not arise.

Setting up of youth hostels in Andhra Pradesh

2876. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government is considering setting up a chain of youth hostels in Andhra Pradesh, particularly in places like Vijayawada, Kadapa and Tirupati; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) and (b) The Government has already set up five youth hostels in Andhra Pradesh. The Youth Hostels are located in Vijayawada, Kadapa, Tirupati, Vishakhapatnam and Vizianagaram.

Justice Lodha Commission to suggest constitutional changes to the BCCI

2877. SHRI HUSAIN DALWAI: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Justice Lodha Commission had been appointed to suggest constitutional and structural changes to the Board of Control for Cricket in India (BCCI);

(b) if so, whether the Commission has submitted its report;

(c) what are the main recommendations of the report;

(d) whether BCCI has raised any objections to the recommendations of the report; and

(e) whether Government has decided to accept the recommendations of the report?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) and (b) Sir, BCCI has informed that the Justice Lodha Committee appointed by Hon'ble Supreme Court has not submitted report regarding changes in rules and regulations of BCCI.

(c) to (e) Do not arise.